

महत्व नहीं है जब तक यह सिद्ध नहीं हो जाता कि भूमि का स्वामित्व भी पिता से पुत्रों के पास चला गया है : यदि किसी हिन्दू अविभाजित परिवार के स्वामित्व की कृषि भूमि पिता से, जो परिवार का कर्त्ता था विभाजन पर पुत्रों को चली गई है तो इस तथ्य को सिद्ध करना पिता का काम है, जिससे वह यह दावा कर सके कि उन जमीनों के संबंध में कर-निर्धारण उसके पुत्रों के हाथों में किया जाये।

(ख) ऊपर जो कुछ कहा गया है उसको देखते हुए, जी नहीं।

Hijacking of a Fokker Friendship Plane of Indian Airlines from Srinagar Airport to Pakistan

163. SHRI H. N. MUKERJEE :
SHRI S. L. SAKSENA :
SHRI M. RAM GOPAL
REDDY :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether a Fokker Friendship plane of the Indian Airlines was hijacked from Srinagar airport to Pakistan in February last ;

(b) whether the hijacking had taken place despite strict security measures against such incidents ;

(h) whether Government have made any enquiry to find out how the security measures failed to prevent the incident and

(d) if so, the findings thereof and the taken thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) Yes, Sir.

(b) to (d). Government have set up a high level official committee to examine various aspects of the matter.

Examination Reform

164. SHRI CHANDRAPAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Committee on examina-

tion reform set up by the Central Advisory Board of Education has submitted its report ;

(b) if so, the main recommendations of the Committee ; and

(c) the decisions taken thereon ?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI SIDHARTHA SHANKAR RAY) : (a) No, Sir.

(b) and (c). Does not arise.

Opening of New Central Excise Collectorates

165. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that the Minister of Revenue and Expenditure had earlier agreed to open Central Excise Collectorate for Orissa ;

(b) if so, whether the same is going to be opened with effect from 1st April, 1971 ; and

(c) whether Government have decided to open Central Excise Collectorates at Madurai, Guntur and Ahmedabad ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). No, Sir. The Minister of Revenue and Expenditure had not agreed for opening a Central Excise Collectorate for Orissa.

(c) Orders have already issued for the creation of three new Central Excise Collectorates with Headquarters at Madurai, Guntur and Ahmedabad with effect from the 1st April, 1971,

Demand for Increase in Pension

166. SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether several Government pensioners' organisations have requested Government for considering an increase in the pension ;

(b) if so, the reaction of Government thereto ; and

(c) whether Government propose to